

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

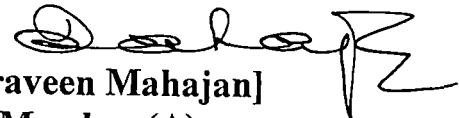
Applicant(s):
Advocate for
Applicant(s) :

APPLICATION No. of

Respondent(s) :

Respondent (s) :

| Notes of the registry | Orders of the Tribunal |
|-----------------------|---|
| | <p>OA No. 451/2011 Date of Order : 28/03/2016</p> <p>Mr R.S. Shekhawat, Counsel for applicant. Ms Anjana Jawa, Counsel for respondents.</p> <p>Counsel for applicant prays for withdrawal of the OA with a liberty to file fresh OA, which is allowed.</p> <p>Accordingly, OA No. 451/2011 is dismissed as withdrawn, with a liberty to file fresh OA, if so advised.</p> <p>ss</p> |


[Praveen Mahajan]
Member (A)